

File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block – 2 R. K. Puram, New Delhi – 66

Dated : 01/05/2019

Corrigendum to Monthly Statement for the Month of March 2019

In the monthly statement for the month of March 2019 the leave details of the Hon'ble Member (Judicial) Ms. Sulekha Beevi C.S., CESTAT Chennai inadvertently mentioned as 02 days leave, whereas the Hon'ble Member (Judicial) Ms. Sulekha Beevi C.S has not availed any leave during the month of March 2019

Hence, in the said statement the leave may be treated as **NIL** vice 02 days leave.

The other entries of the Monthly Statement for the month of March 2019 are unchanged.


(Mohinder Singh)
Dy. Registrar

To.
The Hon'ble Member (Judicial)
Ms Sulekha Beevi. C.S.
CESTAT
Chennai – 600006

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